O.A.No. [67 of, 1996

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

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O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483 of 1996, O.A.Nos.773 of 1996, and O.A.Nos.17 and 404

Order dated 20.0.2001

Order is pronounced in open Court.

And to the As per observations contained in the order, dated applications contained in the order, dated applications control.

28.9.2001, In separate cheeks attached to the record of O.A.No.154 of 1996, the Original Applications are rejected. No costs.

DAMMARKAMINA (M) 2001

MEMBER (JUDL.)